

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

BEFORE THE REGISTRAR MR. KAPIL MEHTA

Petition(s) for Special Leave to Appeal (C) No(s). 7670/2018

SHANTI BAVARIA

Petitioner(s)

VERSUS

THE STATE OF MADHYA PRADESH & ORS.

Respondent(s)

Date : 23-08-2018 This petition was called on for hearing today.

For Petitioner(s)

Mr. Anshuman Shrivastava, Adv.
Mr. Abhijeet Shrivastava, Adv.
Mr. B. Ramana Murthy, AOR

For Respondent(s)

Mr. M.P. Singh, Adv.
Mr. Arjun Garg, AOR

UPON hearing the counsel the Court made the following
O R D E R

Last and final opportunity is granted to respondent No.1
for filing counter affidavit within four weeks.

Service is complete on respondent Nos.3 and 4 but none has
entered appearance.

The Ld. Counsel for the petitioner to take fresh steps for
service of respondent No.2 within two weeks. Notice thereafter
be issued.

List again on 12.10.2018.

KAPIL MEHTA
Registrar
23.8.2018

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